

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 981/2014

NOORUL SUBAH (DEAD) THR. LRS. & ANR.

Appellant(s)

VERSUS

VIRENDER KUMAR GUPTA

Respondent(s)

WITH

C.A. No. 3828/2014 (III-A)

Date : 23-09-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Appellant(s) : Mr. Atul Kumar, Adv.
Mr. Abhimanyu Sharma, Adv.
Ms. Deepali Atreja, Adv.
Mr. Arun Gaur, Adv.
Mr. Harish Kumar Sharma, Adv.
Mr. Shivam Arora, Adv.
Mr. Manish Chaurasiya, Adv.
Mr. S. K. Verma, AOR

Dr. Jayant Mehta, Sr. Adv.*
Mr. Sukant Vikram, AOR
Mr. Utkarsh Amrit, Adv.

For Respondent(s) : Dr. Jayant Mehta, Sr. Adv.*
Mr. Sukant Vikram, AOR
Mr. Utkarsh Amrit, Adv.

Ms. Manju Jetley- 350, AOR

UPON hearing the counsel the Court made the following

O R D E R

As prayed for, post the matters after two weeks.

(NISHA KHULBEY)
COURT MASTER (SH)(POOJA KOHLI)
COURT MASTER (NSH)